

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI RAVICHANDRAN RAMASAMY
HON'BLE MEMBER (TECHNICAL)

TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	CONTEMPT PETITION (C/ACT)/2/KOB/2024 in TP(HC)/64 & 65 /CAA/2018
SECTION	SEC. 425 C/ACT
NAME OF PARTIES	M/S CSON PAPER MILLS PVT LTD V/S M/S GRAMAX PAPER & BOARDS LTD.
PETITIONERS ADVOCATE/ PROFESSIONAL	JOSEPH & KURIAN ADVOCATES.
RESPONDENTS ADVOCATE/ PROFESSIONAL	

22nd JULY 2024

ORDER

CONTEMPT PETITION (C/ACT)/2/KOB/2024 in TP(HC)/64 & 65 /CAA/2018

This is a Petition to initiate contempt proceedings against the Respondent for its violation of Annexure A1 order dated 02.05.2024 passed by this Tribunal.

Learned Counsel, Mr. Issac Thomas appears on behalf of the Petitioner through virtual mode.

On perusal of the present Petition for initiating contempt proceedings, it is revealed that the Petitioner has arrayed the Company as the Contemnor. In fact, the Contempt Proceedings should have been filed against the name of any directors or representatives of that Company, who were responsible for the violation of the Annexure A1 order.

Counsel for the Petitioner is directed to make necessary amendments within a period of 2 weeks.

List this matter on **01.08.2024**.

Sd /-

RAVICHANDRAN RAMASAMY
MEMBER (TECHNICAL)

Sd /-

T.KRISHNA VALLI
MEMBER (JUDICIAL)